

Modernisation of Delhi and Bombay Airports by National Airports Authority of India

70. SHRI V. SREENIVASA PRASAD:
SHRI BANWARI LAL PUROHIT:
SHRI A. CHARLES:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the National Airports Authority of India has drawn up an ambitious programme of modernisation of Delhi and Bombay airports in the near future;

(b) if so, the estimated cost for the modernisation of these airports; and

(c) to what extent the heavy flow of traffic on these airports will be streamlined?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER):
(a) Yes, Sir.

(b) Rs 195.00 crores (approximately).

(c) The traffic handling capacity at these airports is expected to increase almost three times of the present capacity if the scheme is implemented.

High powered committee's recommendations in Haldia Fertilizer Plant

71. DR. SUDHIR ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the recommendations of the high powered committee which had surveyed the Haldia Fertilizer Plant to find the future course of action for it;

(b) whether Government have accepted the recommendations; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) Government has not appointed any High Powered Committee to recommend the future course of action of the Haldia Fertilizer Project. However, an end-to-end survey of the plant is to be undertaken, for which consultants are being appointed.

(b) and (c). Do not arise.

Child Labour in India

72. DR. G.S. RAJHANS:
SHRI MUKUL WASNIK:

Will the Minister of LABOUR be pleased to state:

(a) whether attention of the Government has been drawn to a news-item captioned "10 crore child labourers in india" reported in the 'Indian Express' dated 13 June, 1987;

(b) whether most of the child labourers are in the Bihar State alone; and

(c) if so, the steps contemplated by the Central Government to free the child labourers from the hands of their employers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) Yes, Sir, but it is not known on what basis this figure has been quoted. According to the Planning Commission's estimate the number of child workers as on March, 1985 was 17.58 million.

(b) No, Sir.

(c) Government is implementing the following schemes/ projects to humanize and gradually eliminate child labour:—

(i) Grants-in-aid are given to voluntary agencies for taking up action-oriented projects to benefit child labour.

- (ii) Pilot Projects have been formulated under the National Child Labour Programme for the benefit of children employed in certain employments. The project for the benefit of children working in the match and fire-work industry in and around Sivakashi, Tamil Nadu has already been taken up. The pilot project to benefit children working in the carpet industry in Varanasi, Uttar Pradesh is to start shortly.
- (iii) A National Child Labour Policy to give certain welfare benefits to child workers is under formulation by the Government.
- (iv) The Child Labour (Prohibition and Regulation) Act, 1986 to prohibit and regulate child labour in certain employments has come into force from 23rd December, 1986

Tie up of counter trade in purchases of Aircrafts for Civil Aviation

73. SHRI SAIFUDDIN CHOWDHARY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the latest move to tie up counter trade with future purchases of aircrafts for civil aviation would not encourage middlemen;

(b) whether this counter trade will be in some new areas and items for exports and not traditional export items or areas only; and

(c) the details of the proposal and the advantages to be derived?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER):

(a) Since the Corporations which will be importing the aircraft do not have expertise in trade, the State Trading Corporation has been nominated as the nodal agency for monitoring the counter trade.

(b) and (c). Counter trade arrangements have not yet been finalised. The effort of counter trade is to promote incremental exports. Counter trade will result in outgo of less foreign exchange and help Indian products to enter new markets.

Funds released to Orissa during 1986-87 under RLEGP

74. SHRI ANADI CHARAN DAS. Will the Minister of AGRICULTURE be pleased to state:

(a) the total amount released by Union Government towards the Rural Landless Employment Guarantee Programme for Orissa State for the year 1986-87; and

(b) the details of the projects under this scheme and amount spent project-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) An amount of Rs. 2119.038 lakhs and 36263 tonnes foodgrains were released to Orissa in the year 1986-87.

(b) A Statement of the projects under implementation in Orissa in the year 1986-87 showing the amount spent project-wise is given below.